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FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY): (a) to (c) Under the modified arrangements for the Fourth Plan period, Central assistance would be given to the States for implementing the State Plans in the form of block grants for all heads of development. As such no proposals for schemes in the State Plans need be received by the Centrall Government. However, there are Centrally sponsored Health schemes for which specific assistance is given to the States. No specific proposals in regard to any such scheme has been received from the Madhya Pradesh Government.

ELECTRICITY SHORTAGE IN MADHYA PRADESH

- 508. SHR1 SWAIS1NGH SISO DIA: Will the Minister of IRRIGA TION AND POWER be pleased to state:
- (a) whether Government are aware that there is a shortage of electricity in Madhya Pradesh;
- t'b) if so, whal is Ihe reaction of Government thereto; and
- (c) the steps so far taken by Government to meet the shortage of electricity in that State?

THE DEPUTY MINISTER IN IHE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) There is no shortage of installed generating capacity in Madhya Pradesh for meeting the present power loads

(b) and tc) Do not arise

CIUARANTF.LS FOR LENDING BY NATIONA-LISED RANKS

509. SHRI THILLA1 V1LLALAN : SHRI S. SIVA PRAKASAM :

Will the PRIME MINISTER be pleased to state:

- (a) whether there is any new scheme under Government's consideration to give guarantees or insurance for small lending by nationalised banks to neg lected sector: and
- (b) if so, what are the details there of?

III! MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b) A Working Group which was appointed to draw up a scheme of guarantees for loans to be made by commercial banks to small people like small traders, small farmers, self-employed persons, etc. has just submitted its report. The report is still under consideration of Government.

AGRICULTURAL REFINANCE CORPORATION

- 510. SHRI THILL AI VILLAIAN : Will the PRIME MINISTER be pleas ed to state :
- (a) whether the Agricultural Refinance Corporation advanced any amount to any State Schemes during 1968-69 and 1969-70; and
 - (b) if so, what are ihe details thereof?

THE MINISTER OI STATE IN IHE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b) The Agricultural Refinance Corporation gives financial assistance for schemes of agricultural development to eligible institutions, namely, Central Co-operative Land Development Banks, State Co-operative Banks and scheduled commercial banks which are its shareholders. Details of the assistance given during the year ending 30th June, 1969 and for Ihe period" Isl 'July, 1969 to 21st October, 1969 are given in the attached statements. [See Appendix LXX, Annexure No. 25 and 26.]

CENTRAL LOANS WRITTEN OFF

511. SHRI Y. ADINARAYANA REDDY: Will the Minister of IRRI GATION AND POWER be pleased to refer to Ihe answer to Unstarred Ques tion No. 386 given in the Rajya Sabha on the 6th May, 1969 and state what are the amounts of loans to different Slates written off by the Central Gov ernment so far which were advanced to them for flood control and control of water logging?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): No loans advanced to the Slate Governments for flood control and control of water logging have heen written off as irrecoveraMe\